

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)..... Diary No. 19325/2023

(Arising out of impugned final judgment and order dated 11-11-2022 in CAN No. 1/2022 11-11-2022 in MAT No. 1734/2022 passed by the High Court At Calcutta)

WEST BENGAL BOARD OF PRIMARY EDUCATION & ORS. Petitioner(s)

VERSUS

ALI HOSSAIN MANDAL & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.106140/2023-CONDONATION OF DELAY IN FILING and IA No.106141/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 19-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SUDHANSHU DHULIAFor Petitioner(s) Mr. Jaideep Gupta, Sr. Adv.
Mr. Kunal Chatterji, AOR
Ms. Maitrayee Banerjee, Adv.
Mr. Rohit Bansal, Adv.
Ms. Kshitij Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

List on 05.07.2023.

Till the next date of hearing, the order
impugned shall remain stayed.(SNEHA DAS)
SENIOR PERSONAL ASSISTANT(VIDYA NEGI)
ASSISTANT REGISTRAR